

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6437

ANSWERED ON:05.05.2010

VAISAKHA SAKA IRREGULARITIES IN RECRUITMENT PROCESS

Mahtab Shri Bhartruhari

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the non-teaching staff are recruited in Indian Institutes of Technology (IITs) on the basis of Direct Recruitment / Deputation-cum-permanent absorption as per the guidelines of the DoPT in the recent past;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has received complaints regarding irregularities in the recruitment process of non-teaching staff in the IITs particularly IIT, Bhubaneswar;
- (d) if so, the details thereof, and
- (e) the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) to (e) : The Indian Institutes of Technology (IITs) are established under an Act of the Parliament namely, The Institutes of Technology Act, 1961. Section 25 of the Act states that all appointments on the staff of an IIT, except that of the Director, shall be made in accordance with the procedure laid down in the statutes of the concerned Institute, by its Director or, on his recommendations, by the Board of Governors. IITs follow a transparent procedure for filling up of various posts, normally through advertisements. The Board has the power to decide on the recommendations of the Director that a particular post be filled by invitation or by promotion from amongst the member of the staff of the Institute. While, making appointments, guidelines of the Department of Personnel & Training (DoPT) are kept in view. While, complaints of irregularities in recruitment process do come, but the same are looked into and corrective measures taken, where necessary. No such complaint has been received against IIT- Bhubaneswar.